

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 03.01.2017

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Mr. Ram Ratan Nagori Sr. Advocate	S.B. Civil Execution First Appeal (CEFA) No. 5/2016 Smt. Ilayachi V/s Ram Kumar & Ors.	Mr. Sajjan Singh	Mr. Rishab Shrimali
2.	Dr. Manjula Choudhary	S.B. Criminal Misc. Petition No. 2678/2016 Jai Prakash Saini V/s State	Mr. Pankaj Sharma	Mr. Jitendra Ojha

Dheeraj Kumar
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

“ Help The Needy -- Timely Help May Create History ”